GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1999 ANSWERED ON 14TH DECEMBER, 2023

SAFETY MEASURES OF ROADS

1999. SHRI JAMYANG TSERING NAMGYAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of safety measures of roads such as timely filling of potholes, barricades at necessary junctions, repairs of sign board, expansion of narrow roads, dispensation of weather reports and medical emergencies helps on Indian Highways in the country;
- (b) the details of such measures, particularly Union Territory of Ladakh; and
- (c) the details of heavy vehicle safety measures and management during delivery traffic management, hanging electric wires, improper sewages, vehicle turning and parking problems in urban areas of India etc.?

ANSWER

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (c) Ministry has issued guidelines for provision of various road safety measures like crash barriers, road signs, road markings, delineators, studs, junction improvements, traffic calming measures, etc., apart from instructions for repair/ maintenance of damaged National Highways including those in the Union Territory of Ladakh.

Maintenance of these road safety items mentioned above including provision of ambulances/mobile cranes for incident management are obligations of contractors/ concessionaires during the operation and maintenance period as per the provisions of the contract conditions. Apart from above, guidelines for parking facilities have been published by Indian Roads Congress (IRC) vide Special Publication no. IRC:SP:12-2015 "Guidelines for Parking Facilities in Urban Areas". Development and maintenance of urban roads as per IRC Codes/guidelines is the responsibility of concerned State Government and the concerned urban local Body.
